NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

36

C.A. No. 46/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.S. ISRANI	AOV	town
	1/4	for	Satyan
	S.D. ISRANI	Applicant	- '
	(A) CHAMBERS		

<u>ORDER</u>

CA No. 46/621A/441/NCLT/MB/MAH/2012

At request of the Counsel, list this matter on 01.08.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)